

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1956 of 1996.

(UNLISTED)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

RAHUL CHAKRABORTY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

For the respondents: Mrs. U. Sanyal, counsel.

Heard on: 6.12.96.

Ordered on: 6.12.96.

O R D E R

M.S. Mukherjee, A.M.

This is filed as an unlisted motion to-day by Mr. S.K. Ghosh, 1d. counsel for the petitioner. Mrs. U. Sanyal, 1d. counsel, appears for the respondents.

The petitioner challenges the order of transfer issued by the Supdt. of Post Offices, Barasat Division dated 26.3.96 at Annexure-A.1 to the petition transferring him from Barasat to Jhargram. In the petition he has cited various grounds for challenging the same and submits that the representation dt. 20.8.96 addressed to the Chief Postmaster General, respondent no. 2 herein, still remains undispensed of. Mrs. Sanyal, 1d. counsel opposes this petition and wants to file reply.

Mr.Ghosh, 1d.counsel, submits that the representation at Annexure-A.10 to the petition dt.20.8.96 still remains pending and the respondents should dispose of the same.

We have taken into consideration ~~to~~ the submissions made by either parties and we dispose of this petition at this stage itself with the direction that the respondent no.2 herein, shall suitably dispose of the petition dt. 20.8.96 , if not already done so, within a period of 2 months from the date of communication of this order . No order as to costs.

~~Certified copy of this Order be handed over to the 18. counsel for both the parties.~~


MEMBER (A)


VICE-~~CHAIRMAN~~